

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
THERMAX SUSTAINABLE ENERGY SOLUTIONS LIMITED**

1.	NAME OF CORPORATE PERSON	THERMAX SUSTAINABLE ENERGY SOLUTIONS LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23/12/1987
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Companies Act, 1956 (RoC-Pune)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29219PN1987PLC045658
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Thermax House 14, Mumbai-Pune Road, Wakdewadi Pune MH 411003 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/04/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Dinesh Gopal Mundada Address: 403, Fortune House, Baner-Pashan Link Road, Baner, Pune, Maharashtra 411045 Registration No: IBPI/IPA-001/IP-P00286/2017-18/10530 Email: mundada2007@gmail.com Mobile Number: 9833866332
8.	LAST DATE FOR SUBMISSION OF CLAIMS	04/05/2021

Notice is hereby given that the THERMAX SUSTAINABLE ENERGY SOLUTIONS LIMITED has commenced voluntary liquidation on 05/04/2021.

The stakeholders of THERMAX SUSTAINABLE ENERGY SOLUTIONS LIMITED are hereby called upon to submit a proof of their claims, on or before 04/05/2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Dinesh Gopal Mundada

Date: 09th April 2021

Place: Pune